

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.08.2019 (FRIDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2686 of 2019 in Comp. App. (AT) (Ins) No. 836 of 2019	Vijay Bhatia. Vs. OVN Trading Engineering Pvt Ltd & Anr.	Kumar Anurag Singh	
2.	I.A No. 2687 of 2019 in Comp. App. (AT) (Ins) No. 837 of 2019	Vijay Bhatia. Vs. Super Agencies & Anr.	Kumar Anurag Singh	

For Admission (Fresh case)

3.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr.	Kunal Godhwani	
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For Hearing (Part Heard)

4.	Comp. App. (AT) (Ins) No. 40 of 2019	Dhiren Dave Vs. Pantomath Capital Advisors Pvt. Ltd.	Aaditya Pande	Prachi Johri
5.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
6.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)

For Hearing

7.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan Anant A. Pavgi
8.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar

12:00 Noon

For Hearing (Part Heard)

9.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar- R1&R2
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By Order

-sd/-
Registrar